

putes was about 6 months. The remaining information is being collected and will be placed on the Table of the House.

#### TRADE MISSIONS AND DELEGATIONS

104. **Shri K. C. Sodhia:** Will the Minister of Commerce and Industry be pleased to state:

(a) what Trade Missions and Delegations were sent abroad by Government during 1951-52; and

(b) what was the total expenditure incurred on them.

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) Two delegations were sent to Burma and Ceylon in May and December, 1951 respectively to negotiate trade agreements with those countries. A third delegation was sent to England in January, 1952 in connection with the purchase of British East African cotton.

(b) Approximately Rs. 12,300.

#### AGRICULTURAL LOANS IN N. E. FRONTIER AGENCY

106. **Shri Gohain:** Will the Prime Minister be pleased to state:

(a) whether any scheme for granting agricultural loans in the current year to the people of the districts comprising the North East Frontier Agency has been approved; and

(b) if so, the amounts proposed to be distributed in the current year in each of the districts?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) and (b). Information on the subject is being collected and will be placed on the Table of the House in due course.

#### ANTI-EROSION MEASURES IN ABOR AND MISHMI HILLS

107. **Shri Gohain:** Will the Prime Minister be pleased to state:

(a) whether any anti-erosion measures are going to be taken in the Dehang and Lohit rivers in the Districts of Abor Hills and Mishmi Hills;

(b) the places where such measures are contemplated to be taken; and

(c) the amount of expenditure involved in the scheme?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) to (c). Information on the subject is being collected and will be placed on the Table of the House as soon as it is ready.

#### INDO-DUTCH TRADE AGREEMENT

108. **Dr. Ram Subhag Singh:** Will the Minister of Commerce and Industry be pleased to state whether it is a fact that an Indo-Dutch trade agreement is soon going to be concluded with a view to increasing the trade between the two countries?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** No, Sir. There is no such proposal under Government's consideration.

#### EXPORTS

109. **Dr. P. S. Deshmukh:** Will the Minister of Commerce and Industry be pleased to state the quantity and value of the export of jute, jute goods, cement, coal, textiles, tea and coffee in each of the years 1949, 1950 and 1951?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** A statement is laid on the Table of the House. [See Appendix III, annexure No. 52.]

#### ENTRY OF FOREIGNERS INTO INDIA (REGULATION)

110. **Dr. P. S. Deshmukh:** Will the Prime Minister be pleased to state:

(a) whether any rules have now been framed for the regulation of the entry of foreigners into India;

(b) whether, and on what conditions foreigners can (i) obtain employment in India; (ii) enter into partnership with any firm in India; and (iii) start business of their own;

(c) whether Government have examined the position of Indians in each of the foreign states from which the foreigners have come;

(d) in how many cases reciprocal facilities are available;

(e) in how many foreign states similar facilities are available to Indians, and

(f) what efforts, if any, have been made so far to get the same?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) No new rules have been framed for the entry of foreigners in India. Such rules already exist. In this connection the attention of the hon. Member is invited to the reply given to him by the late Sardar Vallabhbhai Patel on the 19th February 1948 to Part (a) of his starred question No. 352.

(b) No conditions have been prescribed for the foreigners (i) to obtain